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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 8/441/NCLT/AHM/2018**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018**

Name of the Company: Priti J Christian & Anr.

Section of the Companies Act: Section 441 r/w 217(3) of the Companies Act, 2013

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

1. Jaymeen Trivedi PCS Petitioner JA

2.

**ORDER**

Learned PCS Mr. Jaymeen Trivedi present for Petitioners.

Proof of service of notice of date of hearing on ROC filed.

List the matter on 13.03.2018.

*Manora*

**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 28th day of February, 2018.